

Minutes of the Third Committee meeting held on 17.06.2022 in connection to P A Sangma Fellowship for Legal and Policy Research.

Members present: As per Annexure 1

The Secretary, Law Department, welcomed all the members present in the meeting.

The meeting was called to discuss on few important agendas in connection to the PA Sangma Fellowship for Legal and Policy Research. The Committee have discussed and agreed on few points which have been noted as follows:

1. Committee has decided to select Shubham Pandey (legal background) as one of the research fellows as Pranav Dhavan has not accepted the offer. It was also decided that Archit Bhat (public background policy) will also be kept as stand by if any of the selected fellows decline the offer.
2. Topics identified for research for the fellow researchers as on date are – Meghalaya State Mental Health Policy, Protection of Seed Bank of Indigenous People in the State of Meghalaya, reports of Law Commission of India, Meghalaya State Law Commission reports and topics under the Concurrent and State Lists, Labour Law Reforms under the new Labor Codes including the draft State Rules, Prison Manual, Police Manual, Education Code, Strengthening of the Meghalaya Right to Public Services Act 2020 etc.
3. It was also decided that the fellows will be given logistic in MATI for a month. Shri Anirban Paul will be the nodal person for finding accommodation for fellow researchers. The members will also help him in finding an accommodation for these researchers.
4. Separate room has been identified at old MATI building, Additional Secretariat, for the researchers.
5. Committee to plan an orientation program for the fellows and to fix a date for inauguration of the PA Sangma Fellowship for Legal and Policy Research with prior consultation on dates from the Hon'ble Chief Minister and the Law Minister of State.

The meeting ended with a vote of thanks by the Chair.



Secretary to the Government of Meghalaya
Law Department

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Dated: 15th June, 2022

Copy to:-

1. The Secretary, Law Department..
2. Shri. D.Lyngdoh, Deputy Secretary, Law Department.
3. Smti. L.A Lyndem, Deputy Secretary, Law Department.
4. Shri. Anirban Paul, Policy consultant, office of Law Minister.
5. Smti. M.K.Marak, Law Officer, Law Department.

By order etc.,



Deputy Secretary to the Government of Meghalaya,
Law Department.